

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**APPEAL NO. 55 OF 2015 &
IA NO. 75 OF 2015**

Dated: 1st April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of

GRIDCO Ltd.

.....Appellant(s)

Versus

Central Electricity Supply Utility of Odisha & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

Counsel for the Respondent(s)

:

Mr. P.C. Sen
Mr. P.S. Sudheer
Mr. Udayan Verma
Mr. Shivanshu Singh for R.1 to 4

Mr. R.B. Sharma for R.6

Mr. Rutwik Panda
Ms. Anshu Malik for R.7

ORDER

Learned counsel for Respondent Nos. 1 to 4 seeks three weeks time to file reply. He may file the same on or before 22.04.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 03.05.2016 after serving copy on the other side.

List the matter on **04.05.2016**.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**